

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2313

ANSWERED ON:08.12.2014

RESIDENTIAL SCHOOLS FOR STS

Biju Shri Parayamparanbil Kuttappan;Deo Shri Arka Keshari;Innocent Shri ;Suresh Shri Doddaalahalli Kempegowda

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes under operation for promotion of residential schools including Ekalavya Model Residential Schools for Scheduled Tribes (STs);
- (b) the number of such residential schools at present in the country and the financial assistance granted to them during each of the last three years, State/UT-wise;
- (c) whether the Government proposes to set up more schools to impart compulsory education in the tribal areas of the country;
- (d) if so, the details thereof, State/UTwise including Karnataka and Kerala;and
- (e) the funds to be provided for opening up more such residential schools, State/UTwise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRIJUAL ORAM)

(a): Ekalavya Model Residential Schools (EMRSs), with the capacity of 480 students in each school, are set up in the States/ UTs under the special area programme of the Ministry viz. grants under Article 275(1) of the Constitution of India. Besides, the Ministry also provides funds for setting up residential Ashram schools under the Centrally Sponsored Scheme 'Establishment of Ashram Schools in Tribal Sub Plan Areas'. The objective of these interventions is to provide quality middle and high level education to Scheduled Tribe (ST) students in remote areas, not only to enable them to avail reservation in high and professional educational courses and get jobs in public and private sectors, but also to have access to the best opportunities in education at par with the non-ST population.

(b): A total of 197 EMRSs and 892 residential Ashram Schools have been sanctioned by the Ministry across the country so far. Details of fund released to the State Governments during the last three years are given at Annexure.

(c) to (e): During the current year 2014-15, a total of 44 residential schools, including 7 Nos. of EMRSs in Karnataka State, have been sanctioned so far as per detail given below:

SNo	State	No. of Schools sanctioned during 2014-15	Fund Sanctioned (Rs. in Crore)
1.	Andhra Pradesh	10	120.00
2.	Assam	1	16.00
3.	Bihar	7	15.00
4.	Jharkhand	11	46.00
5.	Karnataka	7	10.00
6.	Madhya Pradesh	3	36.00
7.	Maharashtra	3	20.00
8.	Telangana	1	12.00
9.	Tamil Nadu	1	2.00
	Total	44	277.00